<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 272 OF 2017 IN APPEAL NO. 142 OF 2017 & IA NO. 271 OF 2017

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bajaj Finserv Ltd. & Ors. Vs.				Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sitesh Mukherjee Mr. Vishal Binod		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganad	dhan fo	or R-1

<u>ORDER</u>

I.A. No. 271 of 2017 (Appln. for exemption from filing certified copy of the impugned order) is allowed.

It is represented that pleadings are complete in the main matter.

List the matter for hearing on <u>11.10.2017 at 2.30 p.m</u>. Tag to Appeal No. 184 of 2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd